

BY E-MAIL

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-58/2001/3184/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Shri Dipak Thakuria
District & Sessions Judge,
Dhubri.

Dated Guwahati, the 7th June, 2018.

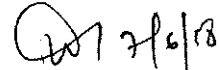
Sub:- **Prayer for casual leave along with station leave permission.**

Ref:- Your letters No. DJ.XII-2/2018/1274/E, dtd. 04.06.2018.

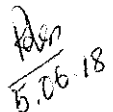
Sir,

With reference to the above, I am directed to inform you that, your prayer for casual leave for 04.06.2018 along with the permission to remain away from the headquarter from the evening of 03.06.2018 to the evening of 04.06.2018, has been granted/~~rejected~~.

Yours faithfully,



JOINT REGISTRAR (VIGILANCE)


5.06.18